

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	Hearing	397/ 398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. G.M. GANAPATHI

PCS  
for petitioner

G.M. Ganapathi

S. Virek

Adv for Respts

S. Virek

PCS for petitioners is present. Counsel for respondent is present. Heard him in part.  
Counsel for respondent filed written arguments.

For continuation, list it on 23.08.2017.

MEMBER (J)

MEMBER (T)